

(e) There are 260 works which are permissible under MGNREGA of which 164 works relate to agriculture and allied activities. MGNREGA already lays emphasis that atleast 60% of works at district level in terms of cost shall be for creation of productive assets directly linked to Agriculture and Allied Activities which include works related to water security like construction of farm ponds, wells, earthen check dam, field channels and other water harvesting structures. MGNREGS is for providing a fall back option for livelihood security to the rural poor and is not a regular employment scheme. The Act provides that works which are non-tangible, not measurable and repetitive such as removing grass, pebbles, and agricultural operations shall not be taken up.

**Target set for mandays under MGNREGA**

3150. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry had set a target of 215 crore mandays under MGNREGA in 2017-18 and the target set for 2018-19 and 2019-20, year-wise and State-wise;

(b) if so, the reasons for setting a lesser number of mandays when compared to 235 crore mandays in 2016-17, in spite of drought conditions in States like Andhra Pradesh, Karnataka, Madhya Pradesh, Kerala, Telangana, etc.;

(c) whether Ministry has taken any decision to provide additional mandays in drought-affected States, particularly in Nellore district of Andhra Pradesh; and

(d) if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment programme. The labour budget is estimated after reviewing the performance of States/UTs and proposal received from them. The State/UT-wise and year-wise details of estimated persondays and persondays generated during the F.Y. 2017-18, 2018-19 and 2019-20 (as on 16.07.2019) are given in the Statement (*See below*).

An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. Additional 50 days

of wage employment was provided in notified areas of Andhra Pradesh, Karnataka, Uttar Pradesh, Madhya Pradesh, Uttarakhand, Rajasthan and Tamil Nadu during the F.Y. 2016-17. Accordingly, the agreed to Labour Budget for the FY 2016-17, which was 220.93 crore persondays, was subsequently increased to 235.65 crore persondays generated.

(c) and (d) An additional 50 days of wage employment had been provided to the drought notified areas of Andhra Pradesh including Nellore district in the Financial Year 2016-17 and 2018-19.

***Statement***

*The State/UT-wise and year-wise details of estimated persondays and persondays generated during the F.Y. 2017-18, 2018-19 and 2019-20 (as on 16.07.2019)*

(in lakh)

Sl. No.	States	2017-18		2018-19		2019-20	
		Estimated persondays generated	Estimated persondays generated	Estimated persondays generated	Estimated persondays generated	Estimated persondays generated	Estimated persondays generated
							(as on 16.07.2019)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2000.00	2120.92	2470.48	2464.26	2000.00	1290.01
2.	Arunachal Pradesh	50.00	42.80	100.00	68.70	100.00	7.84
3.	Assam	500.00	480.86	500.00	533.98	500.00	244.82
4.	Bihar	1250.00	817.20	1400.00	1234.35	1600.00	520.91
5.	Chhattisgarh	1000.00	1199.29	1100.00	1386.06	1300.00	632.03
6.	Goa	1.50	0.99	2.00	0.15	2.00	0.01
7.	Gujarat	500.00	353.09	425.00	419.61	400.00	171.73
8.	Haryana	100.00	90.34	100.00	77.86	100.00	14.15
9.	Himachal Pradesh	250.00	220.06	270.00	285.20	283.00	71.64

1	2	3	4	5	6	7	8
10.	Jammu and Kashmir	300.00	370.90	400.00	370.84	360.00	33.38
11.	Jharkhand	700.00	592.74	700.00	536.66	700.00	242.63
12.	Karnataka	1000.00	856.99	1000.00	1045.90	1200.00	430.08
13.	Kerala	450.00	619.50	700.00	975.13	700.00	153.39
14.	Madhya Pradesh	1550.00	1622.47	2000.00	2029.92	2000.00	727.00
15.	Maharashtra	800.00	825.32	900.00	846.01	1000.00	268.34
16.	Manipur	100.00	61.25	160.00	117.39	160.00	6.84
17.	Meghalaya	300.00	291.88	350.00	342.15	350.00	23.29
18.	Mizoram	149.00	144.38	150.00	181.22	175.00	66.01
19.	Nagaland	250.00	200.03	127.01	132.92	125.50	12.57
20.	Odisha	900.00	922.11	950.00	830.84	1000.00	235.50
21.	Punjab	218.00	223.11	200.00	204.47	200.00	67.79
22.	Rajasthan	2200.00	2397.05	2500.00	2941.43	2300.00	1630.04
23.	Sikkim	40.00	34.61	40.00	33.55	40.00	6.10
24.	Tamil Nadu	2500.00	2388.81	2500.00	2576.97	2200.00	896.26
25.	Telangana	1200.00	1147.73	1300.00	1176.68	1200.00	822.38
26.	Tripura	227.53	175.97	300.00	253.02	300.00	90.99
27.	Uttar Pradesh	1800.00	1815.22	2000.00	2125.64	2500.00	656.49
28.	Uttarakhand	182.00	223.02	200.00	221.83	215.00	44.69
29.	West Bengal	2600.00	3125.55	2800.00	3384.60	2800.00	434.14
30.	Andaman and Nicobar Island	2.79	1.90	3.80	1.94	2.67	0.46
31.	Lakshadweep	0.20	0.06	0.19	0.10	0.17	0.00
32.	Puducherry	10.00	7.26	8.00	6.64	8.00	1.51
TOTAL		23131.02	23373.44	25656.48	26806.01	25821.34	9803.01